

15.05 hrs.

RE. BUSINESS OF THE HOUSE

MR. CHAIRMAN: The next item on the Agenda is Private Members' Legislative Business at 3.30. There are 24 minutes more to 3.30. What is the wish of the House? Do you wish to advance the time? Mr. Lakkappa is here. If you agree, we can start the discussion.

The question is:

"That the time of Private Members' Legislative Business be advanced".

The motion was adopted.

MR CHAIRMAN: Before we take up Mr. Lakkappa's Bill, there are eleven Bills to be introduced. I do not know whether the Members are here, but I am going to call the names.

डा० लक्ष्मीनारायण पांडेय (मंदसौर) :
सभापति महोदया, इस सम्बन्ध में मेरा एक निवेदन है। जिन सदस्यों को अपने बिल प्रस्थापित करने है, उन को तो यह सूचना है कि बिल साइड नील बजे प्रस्थापित होंगे, इस लिये मेरा सुझाव है कि प्रायः इस बिल पर बिचार विमर्श चलने दीजिये, बिलों को प्रस्थापित करने का काम बाद में हो सकता है—इस का केवल यही एक विकल्प है। अतः यह भी व्यवस्था रहे।

सभापति महोदय : प्रायः टाइम को एडवांस करने के बारे में एग्जी कर चुके हैं, इस लिये जो सदस्य बाद में आयेंगे—

Between the first and second Bills, we will allow them to introduce their Bills as a special case. Is that agreed?

HON. MEMBERS: Yes.

15.07 hrs.

SMALL FARMERS AND AGRICULTURAL WORKERS SECURITY BILL*

SHRI P. RAJAGOPAL NAIDU (Chittoor): I beg to move for leave to introduce a Bill to provide for payment by the Government to the small farmers and agricultural workers of compensation for injury by accident.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for payment by the Government to the small farmers and agricultural workers of compensation for injury by accident."

The motion was adopted.

SHRI P. RAJAGOPAL NAIDU: I introduce the Bill.

15 7½ hrs.

RESERVATION OF (CERTAIN CATEGORIES OF) CLOTH TO HANDLOOMS BILL*

SHRI P. RAJAGOPAL NAIDU (Chittoor): I beg to move for leave to introduce a Bill to provide for reservation of certain categories of cloth to handlooms.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for reservation of certain categories of cloth to handlooms."

The motion was adopted.

SHRI P. RAJAGOPAL NAIDU: I introduce the Bill.

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